

**OFFICE OF THE PRINCIPAL DISTT AND SESSIONS JUDGE  
JAMMU**

**ORDER**

No: 67/Acc Hs  
Date: 27.05.2022

As Sh. Adnan Sayeed, Spl. Mobile Magistrate (Traffic) Jammu has been nominated as Liaison Officer with the Hon'ble Mr. Justice Prakash Shrivastava, Chief Justice High Court of Calcutta w.e.f. 27.05.2022 to 29.05.2022 vide Hon'ble High court of J&K and Ladakh order No. 567 of 2022/RG dated 19.05.2022.

Therefore, Addl. Mobile Magistrate (Traffic), Jammu, shall look after the routine work of the court of Spl. Mobile Magistrate (Traffic) Jammu and shall also deal with criminal urgent matters of the said court during above mentioned period.

(Sanjay Parihar)  
Pr. Distt. & Sessions Judge  
Jammu

No:- 1474-86/PDST-J

Date:  
27.5.22

**Copy to the:-**

1. Registrar General, High Court of J&K and Ladakh at Jammu/Srinagar for information.
2. Secretary to Hon'ble Mr. Justice D. S. Thakur (Administrative Judge for District Jammu) for information of His Lordship.
3. Chief Judicial Magistrate Jammu for information.
4. Spl. Mobile Magistrate (Traffic), Jammu for information.
5. Addl. Mobile (Traffic) Jammu for information and compliance.
6. Office Copy.
7. e-Court for uploading the same on official website.

Pr. Distt. & Sessions Judge  
Jammu